GOVERNMENT OF INDIA MINISTRY OF JAL SHAKTI,

DEPARTMENT OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA REJUVENATION

LOK SABHA

UNSTARRED QUESTION NO. 836

ANSWERED ON 02.12.2021

POWER GENERATION FROM SRISAILAM DAM

836. SHRI MARGANI BHARAT

Will the Minister of JAL SHAKTI be pleased to state:

- (a) whether the Government is aware of the unabated production of power generation from Srisailam dam by the Government of Telangana in spite of Krishna River Management Board direction to stop power generation from Srisailam dam and if so, the details thereof;
- (b) whether the Government is also aware about the order issued by the Government of Telangana recently for continuing power generation from Srisailam dam even if water does not reach drawing level of 834 feet and if so, the details thereof;
- (c) whether power production is not violation of orders and agreement between the two States and if so, the details thereof;
- (d) whether the Union Government is also aware that due to above, water for irrigation and drinking purpose in Rayalaseema has become difficult; and
- (e) if so, the steps taken by the Union Government to stop Telangana from water exploitation?

ANSWER

THE MINISTER OF STATE FOR JAL SHAKTI

(SHRI BISHWESWAR TUDU)

(a) (b) (c) & (e) Yes. The Government of Telangana vide GoRT No.34 (Energy Dept.) dated 28.06.2021 issued directions to TS GENCO to generate the hydel power up to 100% installed capacity in the State.

The Krishna River Management Board (KRMB) vide letter dated 15.07.2021 requested Telangana State GENCO authorities to stop further release of water immediately through Srisailam Dam Left Power House as it was agreed that quantum of water drawn for power generation purpose is incidental to irrigation and drinking water needs.

The Director (Hydel), TS GENCO vide letter dated 16.07.2021 informed KRMB that TSGENCO is following the instructions of Government of Telangana in generation of hydro electric power.

KRMB vide letter dated 16.07.2021 requested the Special Chief Secretary to Government, Irrigation & CAD Department, Government of Telangana to take immediate necessary action to stop further release of water through Srisailam Dam Left Power House.

Recently, KRMB, vide letter dated 18.11.2021, has requested the Special Chief Secretary to Government of Telangana to stop releasing water exclusively for power generation from Srisailam Dam.

(d) As per information from KRMB, water is being supplied from Srisailam reservoir to Rayalaseema through Pothireddypadu Head Regulator and Handri Niva Sujala Sravanthi Lift Irrigation Scheme (HNSS LIS). Water can be drawn through HNSS LIS at minimum level of about +800 feet at Srisailam reservoir and water can be drawn through Pothireddypadu Head Regulator at minimum level of about +854 feet at Srisailam reservoir. Further, KRMB have informed that the details of water drawn to Rayalaseema from Srisailam reservoir as on 29.11.2021 are as follows:

Water drawn for water year 2021-22 (01.06.2021 to 29.11.2021)	
From Pothireddypadu Head Regulator	104.554 TMC (Including water drawn for Chennai water supply = 6.35 TMC)
From HNSS LIS	19.56 TMC
